

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 2894
TO BE ANSWERED ON 15.12.2021

SETTING UP OF HALLMARKING CENTRES

2894. SHRI SRIDHAR KOTAGIRI: SHRIMATI GODDETI MADHAVI:
SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the progress achieved in setting up of Hallmarking centres under Bureau of Indian Standards in 256 districts identified under mandatory hallmark testing;
- (b) whether the Government is contemplating to expand mandatory hallmarking of gold jewellery to other districts and to set up such centres across the country; and
- (c) if so, the details thereof?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री अश्विनी कुमार चौबे)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI ASHWINI KUMAR CHOUBEY)

(a) : On 23 June 2021 Hallmarking was made mandatory in 256 districts. On the said date there were 941 Bureau of Indian Standards (BIS) recognized assaying and hallmarking centres in the country and each of these 256 districts had at least one BIS recognized assaying and hallmarking centre.

As on 25 November 2021, there are 976 BIS recognized assaying and hallmarking centres all over India and 10 more centres have been set up in the 256 districts where hallmarking has been made mandatory.

(b) to (c) : An Advisory Committee comprising officers from the relevant departments and representatives of stakeholders like jewellers, assaying & hallmarking centres, consumer organizations etc. has been constituted by the Government to examine various issues related to mandatory hallmarking across the country, including bringing in more districts under the fold of mandatory hallmarking.

Govt. also provides subsidy for setting up assaying and hallmarking centres at deficient locations.
